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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid on the Table.

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): I beg

to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Memorandum of Understanding between the North Eastern Regional Agricultural Marketing Corporation Limited and the Ministry of Development of North Eastern Region for the year 2010-2011.

(Placed in the Library, See No. LT 4823/15/11)

(2) Memorandum of Understanding between the North Eastern Regional Agricultural Marketing Corporation Limited and the Ministry of Development of North Eastern Region for the year 2011-2012.

(Placed in the Library, See No. LT 4824/15/11)

(3) Memorandum of Understanding between the North Eastern Handicrafts and Handlooms Development Corporation Limited and the Ministry of Development of North Eastern Region for the year 2011-2012.

(Placed in the Library, See No. LT 4825/15/11)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): I beg to lay on the Table:-

(1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Central Agricultural University, Imphal, for the year 2008-2009, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Central Agricultural University, Imphal, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in the Library, See No. LT 4826/15/11)

(3) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Haryana Agro- Industries Development Corporation Limited, Panchkula, for the year 2009-2010.

(ii) Annual Report of the Haryana Agro-Industries Development Corporation Limited, Panchkula, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in the Library, See No. LT 4827/15/11)

(b) (i) Review by the Government of the working of the Punjab Agro- Industries Development Corporation Limited, Chandigarh, for the year 2009-2010.

(ii) Annual Report of the Punjab Agro-Industries Development Corporation Limited, Chandigarh, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in the Library, See No. LT 4828/15/11)

(c) (i) Review by the Government of the working of the Kerala Agro-Industries Development Corporation Limited, Trivandrum, for the year 2005-2006.

(ii) Annual Report of the Kerala Agro-Industries Development Corporation Limited, Trivandrum, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in the Library, See No. LT 4829/15/11)

(4) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-

- (i) S.O. 588(E) published in Gazette of India dated the 18th March, 2011, making certain amendments in the Notification No. S.O. 706(E) dated 29th March, 2010.
- (ii) The Fertiliser (Control) Second Amendment Order, 2011 published in Notification No. S.O. 1169(E) in Gazette of India dated the 25th May, 2011.
- (iii) The Fertiliser (Control) Amendment Order, 2011 published in Notification No. S.O. 1023(E) in Gazette of India dated the 10th May, 2011.
- (iv) S.O. 1024(E) published in Gazette of India dated the 10th May, 2011, fixing the specifications of provisional fertilizers, mentioned therein, to be manufactured by M/s Indian Farmers Fertilizers Cooperative Limited, Paradeep Phosphates Limited for a period of three years from the date of publication of this notification in the Official Gazette.

(Placed in the Library, See No. LT 4830/15/11)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): I beg to lay on the Table a copy of the Central Industrial Security Force Fire Wing (Subordinate Ranks) Group 'B' and Group 'C' Posts Recruitment Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 79(E) in Gazette of India dated the 10th February, 2011 under sub-section (3) of Section 22 of the Central Industrial Security Force Act, 1968.

(Placed in the Library, See No. LT 4831/15/11)
